

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 253 OF 2018 & IA No. 1515 OF 2019 & IA No. 129 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

D.B. Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Aashish Anand Bernard
Paramhans for R2
Anand K. Ganesan
Swapna Seshadri
Ashwin Ramanathan
S.K. Jain (Rep.) for R3, R4, R5 & R6
Vaishnavi for TANGEDCO
Ranjitha Ramachandran
Poorva Saigal
Shubham Arya for R7

ORDER

List the matter on **24.10.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK